

Rejections of food consignments by Food Safety and Standards Authority of India (FSSAI) for the month of May, 2018.

S. No.	PORT	CONSIGNMENT ID	Bill of Entry No.	Manufacturer Details	COUNTRY OF ORIGIN	PRODUCT DESCRIPTION	Remark
1.	Cochin Sea & Air Port	ICA20180500016665	6482099	WIN CHANCE FOOD CO.LTD,134 MOO 17,TEPARAK ROAD BAN	THAILAND	COCKTAIL SAUCE F10C015 (AIFTA CO.NO AI2018-0019043 DT:30.04.2018)	The product is not meeting standards laid down under Regulations 2.2.2:1 (Name of the food), 2.2.2:6 (name and address of manufacturer), 2.2.2:7 (Net quantity), 2.2.2:8 (lot code/batch No.) of FSS (Packaging & Labelling) Regulations,2011 and amendments there under. The nutritional information required as per 2.2.2:3 of FSS (Packaging & Labelling) Regulations,2011 is not mentioned in any of the label.
2.	Delhi	ICA20180500014088	6289716	DAE HEUNG CO., LTD	KOREA RP	FREEZE DRIED CHIPS: APPLE CHIPS 20G AS PER COMMERCIAL INVOICE	Batch/Lot/Code number was not mentioned on original label of product which contravenes the Regulation no. 2.2.2 (8) of FSS (Packaging and Labeling) Regulation, 2011 and Section 25, 26 (1) of FSS Act, 2006.
						FREEZE DRIED FRUIT CHIPS: GRAPE CHIP 30G AS PER COMMERCIAL INVOICE	
						FREEZE DRIED FRUIT CHIPS: PEAR CHIPS 15G AS PER COMMERCIAL INVOICE	
3.	Mumbai Air Cargo	ICA20180500011660	6201882	SHANGHAI GOSUN BIOTECHNOLOGIES CO. LTD.	CHINA	ASTAXANTHIN	The Expiry/Best Before date and Manufacturers name is not present on the label/packages of the article "ASTAXANTHIN". Therefore, the product does not comply with 2.2.2 (10) and 2.2.2 (6) of FSS Packaging and Labeling Regulation, 2011.
4.	Mumbai Air Cargo	ICA20180500015263	6406007	THOMPSON & CAPPER LTD.	UNITED KINGDOM	OMEGA 3 SOFT GELATINE CAPSULES	Original label was covered by another label (Both having different EXPIRY dates) leading to deception of original information, which is contravening the clause number 2.2.1 (3) of Food Safety and Standards (Packaging and Labeling) Regulations- 2011.

5.	Mumbai Air Cargo	ICA201805 00015711	6470875	DEL MONTE FOODS (U.A.E) FZE	JORDAN	FRESH WET DATES [36 BOX]	Manufacturing date and Best before date is not present on the actual label/packages of the article (FRESH WET DATES [36 BOX] and a separate label is pasted on the box. Hence, does not comply with 2.2.2 (9) and 2.2.2 (10) respectively of FSS packaging and Labeling Regulation, 2011.
6.	Mumbai- JNPT Nhava Sheva	ICA201805 00012984	6177462	GENENCOR (CHINA) BIO- PRODUCT C	CHINA	A05811G190 SPEZYME (R) ALPHA LIQUID AMYLASE	The name and complete address of the manufacturer is not given on label of product. Therefore, article does not comply with clause numbered 2.2.2 (6) of Food Safety and Standards (Packaging and labelling) Regulations, 2011.
7.	Mumbai- JNPT Nhava Sheva	ICA201805 00013227	6235562	OLITALIA S.R.L.	ITALY	OREGANO FLAVORED EVOLITALIA OIL (0.25 LTR X12 BOTTLES)(40 CTN)(TOTAL 480 BOTTLES)	As per ingredient list of the product label contains Dehydrated Oregano (2%) and natural Oregano Flavour(1%) which is contravening the clause number 2.2.1 (8) (1) [ii] of Food Safety and Standards (Food Product Standards and Food Additives) Regulation, 2011.
8.	Chennai	ICA201805 00011471	6168780	MEHMET SAHIN SAHIN BROTHERS TRADE	TURKEY	FRESH APPLES RED(STARKING) 14KGS/WOODEN BOXES COUNTS- 60,72 GRADE A	The consignment does not conform to the standards laid down under Regulations 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the apples are rotting and fails for the presence of Mould.
9.	Chennai	ICA201805 00014713	6405824	DESHAPRIYA SPICES	SRI LANKA	CINNAMON QUILLS H 2 5" CUT	The moisture level in the sample is above prescribed standards, therefore, the sample does not conform to the Regulation 2.9.4 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011.
10.	Chennai	ICA201805 00015073	6397456	CEYLON SPICE EXPORTS	SRI LANKA	SRILANKAN CLOVES (ISFTA NO:CO/ISFTA/ 2018/05023 DT :15.05.2018)	The sample does not conform to the specification for the presence of Extraneous Matter & Headless clove as per Regulation 2.9.6(1) of the Food Safety and Standards (Food Products standards & Food Additives) Regulations 2011.
11.	Cochin Sea & Air Port	ICA201805 00014513	6377844	NAWAT AL MADINAH DATES&READ Y MEALS	SAUDI ARAB	SAFAWAI DATES	The sample does not conform to the specification for the parameter of "mould" and insecticide residue "ethion" as per Regulation 2.3.47.4 and 2.3.1 of FSS (Food Product Standards and Food Additives) Regulations 2011 and FSS (Food Product Standards & additives, Contaminants, Toxins & Residues).

12.	Cochin Sea & Air Port	ICA201805 00016650	6442533	ERAFI TRADING CO	IRAN	FRESH IRANIAN RED DELICIOUS APPLE, SIZE:65/85 PACKED IN 10.1KGS NET WT PER CARTON	The consignment does not conform to the standards laid down under Regulation 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the apples are rotting and fails for the presence of Mould.
13.	Mumbai- JNPT Nhava Sheva	ICA201805 00011861	6176836	OLAM ORCHARDS AUSTRALIA PTY LT	AUSTRALIA	INSHELL ALMONDS	The consignment does not conform to the standards laid down under Regulation 2.3.47.5 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the presence of Aflatoxin.
14.	Mumbai- JNPT Nhava Sheva	ICA201805 00011925	6193174	MATIN PESTE SIRJAN	IRAN	PISTACHIO KERNELS (IRAN ORIGIN)	The consignment does not conform to the standards laid down under Regulation 2.3.47.3 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011, as the sample fails for the presence of Aflatoxin.
15.	Mumbai- JNPT Nhava Sheva	ICA201805 00012542	6163146	VALLEY PRIDE AG COMPANY	U S A	ALMOND INSHELL	The consignment does not conform to the standards laid down under Regulation 2.3.47.5 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011 as the sample fails for the presence of Aflatoxin.
16.	Mumbai- JNPT Nhava Sheva	ICA201805 00013439	6281688	OLAM ORCHARDS AUSTRALIA PTY LT	AUSTRALIA	ALMOND INSHELL NP	The consignment does not conform to the standards laid down under regulation 2.3.47.5 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011, as the sample fails for the presence of damaged kernels (due to fungal growth).